

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.1519
ANSWERED ON 10.02.2022**

CAFE NORMS

1519. DR. JAYANTA KUMAR ROY:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has been implementing CAFE (Corporate Average Fuel Efficiency) regulations/norms in the country;**
- (b) if so, the details thereof and the current status thereof;**
- (c) whether the Government proposes to impose financial penalty for non-compliance of CAFE norms and if so, the details thereof;**
- (d) the details of mechanism to calculate the penalty and time by which it is likely to be implemented;**
- (e) whether the Government has held consultations with stakeholders like automotive manufacturers and if so, the details thereof;**
- (f) whether the Government has assessed the impact of high penalties for violation of CAFE norms on automotive industry and if so, the details thereof; and**
- (g) the other steps being taken by the Government to ensure that high penalty do not adversely affect the growth of domestic automotive manufacturers in the country?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : Ministry of Power, notified CAFÉ (Corporate Average Fuel Efficiency) norms for Passenger Cars vide S.O. 1072(E) dated 23rd April 2015, amended vide S.O. 2020(E) dated 6th October 2021.

The First Phase of the norms is under implementation since April 2017, while Second Phase will be effective from April 2022.

(c) to (g) : As per clause 4(2) of the S.O. 1072(E) dated 23rd April 2015, Ministry of Road Transport and Highways shall enforce the above notifications along with the provisions related to testing and calculation methodologies, reporting, conformity of production, derogation, pooling and consequence of non-compliance; and equivalent vehicle credits for electricity driven motor vehicle under the Central Motor Vehicle Rules, 1989, in consultation with Ministries concerned.

A Committee having representation from Ministry of Road Transport and Highways, Department of Heavy Industries, Petroleum Conservation Research Association, test agencies, a manufacturers; Association [Society of Indian Automobile Manufacturers (SIAM)] and key manufacturers were involved during the formulation of the CAFE norms. The fuel efficiency norms were notified after discussions with the Manufacturers and Associations.
